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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ ITA 1159/2017

CORNING SAS-INDIA BRANCH OFFICE Appellant Through: Mr. Aniket D. Agrawal, Advocate.

versus

DEPUTY DIRECTOR OF INCOME-TAX Respondent Through: Mr. Sunil Agarwal, Advocate with Mr. Tushar Gupta, Advocate.

+ ITA 1160/2017

CORNING SAS-INDIA BRANCH OFFICE Appellant Through: Mr. Aniket D. Agrawal, Advocate.

versus

DEPUTY DIRECTOR OF INCOME-TAX Respondent

Through: Mr. Sunil Agarwal, Advocate with Mr. Tushar Gupta, Advocate.

+ ITA 1161/2017

CORNING SAS-INDIA BRANCH OFFICE Appellant Through: Mr. Aniket D. Agrawal, Advocate.

versus

DEPUTY DIRECTOR OF INCOME-TAX Respondent Through: Mr. Sunil Agarwal, Advocate with Mr. Tushar Gupta, Advocate.





CORAM: HON'BLE MR. JUSTICE MANMOHAN HON'BLE MR. JUSTICE DINESH KUMAR SHARMA

ORDER 13.04.2022

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No time left.

List on 16th December, 2022.

MANMOHAN, J

DINESH KUMAR SHARMA, J

APRIL 13, 2022 js